C.P No. 755/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES:

Hemendra Aran

V/s.

Aranca (Mumbai) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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0/1	11.81	ambe Bharnchag farther & Ad iveKar Advocate for Respondent No.5	sp. Mo. y
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V			Contd2

ORDER

CP No. 755/241-244/NCLT/MB/MAH/2017

The Counsel for the Petitioner's side as well as the Respondents' side are present.

Part heard.

List this matter on 10.01.2018, high on board, for continuation.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)